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No. F. 9(19)-DJ/Judl/KHW/2020/2227,

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAL TRIPURA

Dated 3rd September, 2020

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of **August, 2020** under the Jurisdiction of Khowal Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agartala the 11.01.2019.

Sir,
With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of **AUGUST, 2020** for **favour of your kind information and doing the needful.**

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowal : Tripura.	152	0	288	8	0	0	440	8
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowal : Tripura.	11	0	222	36	849	191	1082	227
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowal, Tripura.	39	0	55	0	0	0	94	0
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowal : Tripura.	35	0	78	0	228	0	341	0
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowal : Tripura.	27	0	175	50	846	0	1048	50
Total =	264	0	818	94	1923	191	3005	285

Yours faithfully


District & Sessions Judge
Khowal, Tripura